

Declaration of Assets and Liabilities

Year: 2023-24

I CHET NARAIN RAI, son of LATE KAPOOR CHAND RAI, aged 54 (Fifty four Approximate) years, belonging to Bihar State Government Service and persently working as Private Secretary to Hon'ble Speaker, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dr. Sneha Lata (Ass. Guest Professor)
(i)	Cash	Rs.- 7,000.00	Rs.- 22,000.00
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI., Bihar Vidhan Mandal Rs.- 3,05,000.00	UBGB MUZ Rs- 73,000.00 (Approx) SBI AGR MUZ Rs- 27,000.00 (Approx.) SBI Kankarbagh, Patna (Joint A/C) Rs - 6,71,000.00 (Approx) Allahabad Bank, Patna. Rs - 45,000.00 (Approx)
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	(1) Sum Assured Rs. 5,00,000/- 32,819/- Yearly Premium (2) Sum Assured Rs. 5,00,000/- 26,199/- Yearly Premium (3) Sum Assured Rs. 1,00,000/- 7,800/- Yearly Premium	NIL
(v)	Motor Vehicles (details of make, etc.)	TATA INDIGO CS Year- 2010	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 120 gm According to Market Values	Gold- 490 gm According to Market Values
(vii)	Other assets, such as values of claims/ interests	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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(2)

Details of Immovable assets

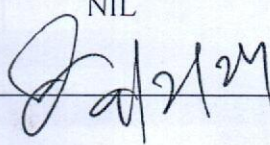
(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S) Dr. Sneha Lata (Ass. Guest Professor)
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	At. Alampur Gonpura, Patna, Phulwarisarif 24 Decimal- 12,00,000 As Per Deed
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	At. Chhapra Lodi Chakkar Maidan, Muzzaffarpur- 2 Khatta C. 55,00,000 (Approx)
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Maa Jageshwari Tower, Near NMCH Kankarbagh Main Raod Flat No. 201 A (950sq. Feet) Rs. 9,00,000/- As Per Deed (Year- 2009)	Residential Flat, Khajpura Garden City, Lohiya Path. Rs. 46,00,000/- As Per Deed (Joint)
(v)	Others(Such as interest in property)	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separete details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loan from Banks	(1)SBI Bailey Road, Patna Sanction Rs. 35,00,000/- (2) SBI SURAKSHA Loan Sanction Rs. 1,50,000/-	(1)SBI Bailey Road, Patna Rs. 1,72,646 (As on date) (2) SBI SURAKSHA Loan Rs. 1,38,373/- (As on date)
	(ii) Loan from financial institutions	NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation		NIL
	(b) dues to departments dealing with supply of water	NIL	NIL



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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN. No. AEEPR- 8175H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

B. Personal Detail

GPF/CPF/PRAN No. :- BHR/BAS- 3925

Gender :- M

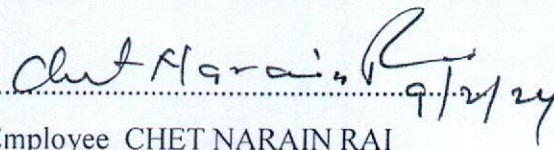
Date of Birth :- 0 3 0 6 1 9 6 9

Class/Group :- A

Cadre :- Bihar Administrative Service

Home District :- VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....  9/2/24

Name of Employee CHET NARAIN RAI

Designation : PRIVATE SECRETARY

Department : BIHAR LEGISLATIVE ASSEMBLY

Place : PATNA

Date: 09.02.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with